

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2855
ANSWERED ON:22.08.2006
GRANTS FOR DEVELOPMENT OF TRIBALS .
Baxla Shri Joachim;Pathak Shri Brajesh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) Whether the Government has received some proposals from the State Governments for providing grants for tribal development;
- (b) If so, the details thereof, State-wise; and
- (c) The action taken by the Government in this regard?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (c): Yes, Sir. The Ministry of Tribal Affairs implements various Central Sector/Centrally Sponsored Schemes/Programmes for the socio-economic development of tribal people in the country. Receipt and sanction of the proposals from the State Governments/Union Territory Administrations under the schemes of this Ministry is an on-going process. Funds under the schemes of the Ministry are released to the State/UT Governments based on the percentage of ST population in the State/UT, the proposals submitted by them, fulfilment of the eligibility conditions of the relevant scheme, subject to the availability of funds and utilisation of the previously released funds. The State-wise allocation to various States/Union Territories under different schemes/programmes of the Ministry of Tribal Affairs is Annexed. Against the Budget Estimates of Rs. 1656.90 crore for various Plan schemes of the Ministry of Tribal Affairs for the year 2006-07, the Ministry after considering the proposals of the States/UT Administrations under the respective schemes/programmes has till 31.7.2006 released a sum of Rs. 524.60 crores to various States/Union Territories.